

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 222
(IB)-2240(ND)2019
New IA-3846/2023, IA-1175-2022

IN THE MATTER OF:

M/s. Hi Tech Resource Management Limited ... **Applicant/Petitioner**

Versus

M/s. Overnite Express Limited ... **Respondent**

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 25.07.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Rohit Gandhi, Adv. Sanidhya Kumar, Adv. Kartik Jain for Resolution Applicant in IA. No. 1175/2022

For the RP : Mr. Sumant Batra and Ms. Aishwarya, Advocates

For Deutsche Bank : Adv. Rahul Tyagi for Objector

ORDER

Due to paucity of time, the matter is re-notified to 22.08.2023.

Sd/-

COURT OFFICER